

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 180 of 2003

Jabalpur, this the 1st day of April 2003.

Hon'ble Mr. Shanker Raju - Member (Judicial)
Hon'ble Mr. R.K. Upadhyaya - Member (Admv.)

Mohd. Nazmuddin Khan,
S/o Shri G.M. Rahi,
aged about 34 years,
R/o 1/13, P&T Colony,
Bairasia Road,
Bhopal

- APPLICANT

(By Advocate- Mr. Akash Ch.)

VERSUS

1. Union of India,
Ministry of Communication,
Department of Posts,
New Delhi.
2. Chief Post Master General,
M.P. Circle,
Bhopal
3. Superintendent,
Railway Mail Services,
Madhya Pradesh Division,
Bhopal

- RESPONDENTS

O R D E R (ORAL)

By Shanker Raju, Member (Judicial):

The grievance of the applicant in this case is revaluation of his answer sheets, which according to him is necessary, as on retotalling the applicant's marks are enhanced. It is contended that the applicant has done fairly well, but his answer sheets have not been revaluated in accordance with the rules, as such by this O.A. a prayer has been made by the applicant to direct the respondents to reevaluate the answer sheet.

